

No. 7-27-95/LA  
Government of Goa,  
Law Department  
Secretariat, Panaji.

Dated : 15<sup>th</sup> January, 1996.

**NOTIFICATION**

The Legislative Diploma No. 1984 dated 14-4-1960 (Fourth Amendment) Act, 1995 (Goa Act 1 of 1996), which has been passed by the Legislative Assembly of Goa on 14-12-1995 and assented to by the Governor of Goa on 9-1-1996, is hereby published for general information of the public.

Sd/-  
( P. V. Kadnekar )  
Joint Secretary (Law)

**The Legislative Diploma No. 1984 dated 14-4-1960  
(Fourth Amendment) Act, 1995**

(Goa Act No. 1 of 1996), [9-1-1996]

**AN  
ACT**

*to further amend the Legislative Diploma No.1984 dated 14-4-1960*

Be it enacted by the Legislative Assembly of Goa in the Forty sixth Year of the Republic of India as follows:-

1. *Short title and commencement* – (1) This Act may be called the Legislative Diploma No. 1984 dated 14-4-1960 (Fourth Amendment) Act, 1995.  
(2) It shall come into force at once.
2. *Amendment of Article 13* – For Article 13 of the Legislative Diploma No. 1984 dated 14-4-1960, the following shall be substituted, namely:-

“*Article 13* – The Government shall, under notification published in the Official Gazette, determine that the funds of Provedoria de Assistencia Publica be deposited in Banks.

Para 1. Funds called (1) “I.P.A. (Provedoria) Employees Provident Fund” and (2) I.P.A. (Provedoria) Employees Pension and Gratuity Fund” shall be separated from the consolidated “Corpus Fund” of the I.P.A. (Provedoria) and maintained separately in the books of accounts. The balance fund invested in, besides Co-operative Banks, long term deposits in Nationalised Banks or Financial Institutions recognized by the Reserve Bank of India which offer better financial terms. The withdrawal of the funds so deposited shall be made by cheques signed by the Director of Provedoria and Administrative-cum-Accounts Officer/Joint Director of Accounts.”.

Secretariat Annexe,  
Panaji,  
Dated : 15-1-1996

B. S. SUBBANNA,  
Secretary to the Government  
of Goa  
Law Department (Legal  
Affairs)